

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A No. 5686 of 2018

With

B.A. No.5594 of 2018

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

06/10.09.2020

On the request made by Mr. P.C Tripathi, learned senior counsel for the petitioner as he prays for some time for informing this Court about the exact period of custody of the petitioner, this case is adjourned.

Prayer is allowed.

List these cases in the next week.

(ANANDA SEN , J)